

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**7<sup>th</sup> Floor, Core-3, Scope Complex, Lodi Road, New Delhi 110 003**  
**(Tele : 24364911 Fax : 24360010)**

**Dated : 18.12.2007**

**PUBLIC NOTICE**

Subject: Draft Regulations on open access to inter-state transmission system

In exercise of powers conferred under Electricity Act, 2003 (the Act), the Commission has made the revised draft regulations on open access in Inter-State transmission. A copy of the draft regulations is annexed. The reasons in support of the revised draft regulations are contained in the Explanatory Memorandum dated 18.12.2007, also available, along with the draft regulations.

2. Notice is hereby given under sub-section (3) of Section 178 of the Act read with Section 23 of the General Clauses Act, 1897, that comments/suggestions/objections on the draft regulations may be sent to the undersigned latest by 10.1.2008.

3. The comments/suggestions/objections received after that date in the Commission's office may not be considered while finalising these regulations.

Sd/-  
(K.S. Dhingra)  
Chief (Law)